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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY.
CAMP AT NAGPUR.

Stamp Application No.N-12/89.

Shri U.T.Bagde.

... Applicant

V/s.

Shri N.Gopalan,
IDAS, Controller, Indian
Defence Accounts Service,
Civil Lines,
Nagpur & another

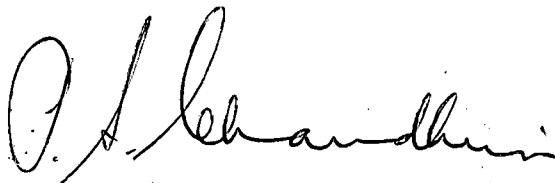
... Respondents.

Coram: Hon'ble Vice-Chairman, Shri P.S.Shah,
Hon'ble Member(A), Shri P.S.Chaudhuri.

Oral Judgment:

(Per Shri P.S.Shah, Vice-Chairman) Dated: 17.7.1989

Neither the applicant nor his advocate
present. Mr.S.Govindan, Accounts Officer present
for Respondent No.2. The application is dismissed for
default, with no order as to costs.

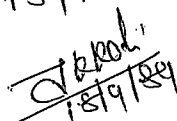


(P.S.CHAUDHURI)
MEMBER(A)

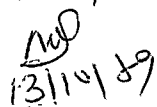


(P.S.SHAH)
VICE - CHAIRMAN.

Judgement dt. 17.7.89
Send to parties on
18/9/89.


18/9/89

Judgement dt. 17.7.89
Served on R. No. 2 on
dt. 25.9.89


13/10/89